

(b) the names of foreign institutions, agencies and other sources sending money to various associations/individuals in India; and

(c) the amount sent by these sources separately during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) It is proposed to amend the Foreign Contribution (Regulation) Act, 1976.

(b) and (c). The information would be available after the data contained in the returns of foreign contribution submitted by various organisation for the years 1980, 1981 and 1982 is computerised. The work of computerisation is yet to be taken up.

Issue of Home Ministry's General Passes

2978. SHRI R. N. RAKESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a certain number of influential lobbyists from private sector are in possession of Home Ministry's General Passes entitling them to visit practically all Ministries;

(b) if so, the number of such of such pass holders with their particulars and parties they represent and period since they hold these passes; and

(c) whether any senior officer in any of the Ministries have during the last 5 years protested against gross misuse of such passes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). A statement is laid on the table of the House.

(c) No, Sir. [Placed in Library. See No. LT-6121/81]

Decline in Industrial Growth Rate

2979. SHRI R. N. RAKESH:
SHRIMATI JAYANTI
PATNAIK;
SHRI TARIQ ANWAR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the industrial growth rate has declined in 1982-83;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken to remove the bottleneck and to increase the industrial growth rate in 1983-84.

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) and (b). According to the Quick Index of Industrial Production (Base: 1970=100) for the month of December, 1982 compiled by the Central Statistical Organisation, the growth rate during April-December, 1982 over the corresponding period of the previous year is provisionally estimated at +3.4 per cent, the growth rate in 1981=82 over 1980-81 worked out to 8.6 per cent.

The slower growth rate could be due to differential performance of different industries on account of factors such as power shortages, international market conditions, industrial relations, short-term supply-demand imbalances, etc.

(c) Since 1980, Government have taken several important measures to improve industrial production. These include:

1. Provision for automatic growth at the rate of 5 per cent per annum subject to a maximum of 25 per cent over a period of 5 years.

2. Recognition of excess capacity over the licensed/registered capacity in industries of basic and critical importance as also those of export potential.

3. Permitting capacities on the basis of the best production achieved by the units with due protection to small scale sector, etc.

4. De-licensing of schemes for exploitation of alternate sources of energy.

5. Special attention to the development of industries in "No Industry Districts" and notified backward areas.

6. Creation of a special cell in the Secretariat for Industrial Approvals Department of Industrial Development) to receive and process industrial investment and licence applications from non-resident Indians.

7. Review of investment policies in order to provide a positive production orientation to the industrial economy is a continuous exercise.

The Union Budget for 1983-84 contains certain proposals aimed to encourage higher production.

Settlers in Andaman & Nicobar Islands

2980. SHRI MOHAMMED ASRAR AHMAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that people from the mainland who settled in the Andaman and Nicobar Islands are subject to certain disabilities and different treatment;

(b) whether they are also facing a hostile attitude from the Islanders; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). No, Sir.

(c) Does not arise.

Production of Uranium

2981. SHRI MOHAMMAD ASRAR AHMAD: Will the PRIME MINISTER be pleased to state:

(a) the names of plants working in India for the production of uranium;

(b) whether their production is enough for the needs of the atomic power plants in the country; and

(c) plants under way to increase the production of uranium?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) Uranium Corporation of India Limited (UCIL), a Public sector Undertaking, operates a Mine & mill at Jaduguda, Singhbhum Distt., Bihar, for production of Uranium Concentrates. They have also set up a Uranium Recovery Plant at Rakha, nearby, to treat the copper tailings from M/s. Hindustan Copper Limited (HCL), for recovering uranium.

(b) and (c). The production UCIL is adequate to meet the needs of the existing atomic power plants of the country. In order to meet the future additional requirements, UCIL has started work on a new uranium mine, and proposes to take up three more uranium mines during the current Five Year Plan.

छठी योजना में राजस्थान में जनजाति क्षेत्रों के विकास के लिये आवंटन

2982. श्री मूल चन्द डागा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान के मुख्य रूप से जनजाति बहुल क्षेत्रों के विकास के लिए छठी पंचवर्षीय योजना में कुल और वर्षवार धन का कितना आवंटन किया गया है और वर्ष 1980-81 और 1981-82 के दौरान कितनी धनराशि आवंटित की गई ;

(ख) क्या सरकार को जानकारी है कि राजस्थान के किन जनजाति क्षेत्रों में इस धन का उपयोग किया गया ; और

(ग) पाली क्षेत्र (राजस्थान) के लिए अब तक कुल कितना धन आवंटित